



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.01.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 15.01.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2063 of 2024 Part Heard	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	Anjali Sharma	Deepak Biswas Siddharth Swain
2.	Comp. App. (AT) (Ins) No. 1095 of 2025 Part Heard	COSMOS Co-Operative Bank Ltd. Vs. Anil Kumar Gilra	Ramchandra Madan	Lipsa Pattanaik

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)